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BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD




IA 201/2018 in C.P. (I.B) No. 197/9/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018

Name of the Company: Usmanbhai Kasambhai Sindhi  
V/s.  
Meridian Extrusions Pvt Ltd.

Section of the Companies Act: Section 60 & 14(1)(d) of the Insolvency and  
Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Adv.	Petitioner/ Applicant	
2.	R. A. MISHRA	ADVOCATE	RP Meridian Extrusion Pvt Ltd	
3.	Pinakin Shah	RP		

**ORDER**

Advocate Mr. Jaimin Dave is present for the Applicant. Advocate Mr. R. A. Mishra is present for the Resolution Professional, Mr. Pinakin Shah Resolution Professional is present in IA 201/2018.

Learned lawyer appearing on behalf of RP requested some time to file reply.

Prayer allowed.

List the matter on 20.07.2018.

  
MANORAMA KUMARI  
MEMBER JUDICIAL

Dated this the 3rd day of July, 2017.